NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 126/BB/ 2017	-	For compliance of office objections raised by registry	Rule-6 of IB	K.S. Hiremath Vs Virtual Logic Systems Pvt. Ltd.

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

REPRESENTATION TO WHOM

Perfitius v

Oberach and Creditor

Creditor

For Virtual Ofic Systems Put Hol Respondent

Corporate

ANCOLUMNIA

ANCOLU

Junja / sakash M. 1845656613 Sudavs Lan R. 9846128239.

ORDER

PCS for Petitioner Company is present. He is directed to comply the objections raised by the registry. List it on 28/11/2017. Two Directors of the Corporate Debtor are physically present in the Tribunal. They are directed to appear before the Tribunal on 28/11/2017 also.

Member (T)

Member (J)